Written Answers to

Implementation of reservation policy for ex-servicemen

4543. SHRI ANIL H. LAD: Will the Minister of DEFENCE be pleased to state:

(a) whether the reservation policy of ex-servicemen being monitored and effectively executed as per the Ex-Servicemen (Re-Employment in the Central Civil Services and Posts) Rules 1979, that give 10 per cent reservation for all the posts under Central Government group C and D jobs;

(b) whether there is any vigilance committee comprising an army officer, Government officer and judiciary officer for the same;

(c) if not, the steps being taken for the effective implementation and optimum use of the reservation policy;

(d) whether the ex-servicemen, besides being employed as security personnel, can also be hired in other private sectors as well; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI JITENDRA SINGH): (a) In Central government, 10% and 20% of the available vacancies in Group C & D posts respectively have been reserved for the willing and eligible Ex-servicemen. 10% vacancies are reserved in all the posts upto the level of Assistant Commandant in all para-military forces. Further, suitable age relaxation is available for the Ex-servicemen in services or posts filled by direct recruitment. However, Department of Ex-servicemen Welfare has no mandate to monitor the job reservations for Ex-servicemen. Implementation of reservations for the Ex-servicemen is the responsibility of the organizations and departments of the Government of India.

(b) and (c) There is no vigilance committee to monitor the reservation policy of ex-servicemen. The reservation policy for Ex-servicemen is implemented by the concerns Government/Departments. It is the responsibility of concerned organization to fill the vacant posts. However the government endeavours to explore every possible avenue for increasing employment opportunities for the Ex-servicemen through various initiative including training and awareness programmes.

(d) and (e) Yes Sir, there is no restriction on hiring ESM by the private sector in any area or trade based on their requirement.